

In the climate change negotiations, India has always been a strong advocate of an ambitious and durable agreement based on the principles of equity and common but differentiated responsibilities. In the run up to the Paris Agreement, India engaged constructively and proactively with developing countries, including BASIC (Brazil, South America, India, China) countries, Like Minded Developing Countries (LMDC) and Group of 77 and China for protecting the interest of developing countries in the new agreement. India has been able to secure its interest in the Paris Agreement.

(f) Recognizing the challenge of Climate Change, the Government is implementing National Action Plan on Climate Change (NAPCC) which has eight missions in specific areas of solar energy, energy efficiency, water, agriculture, Himalayan ecosystem, sustainable habitat, green India and strategic knowledge on climate change. Three of these Missions namely the Missions on solar energy, enhanced energy efficiency and sustainable habitats focus on mitigation, while the rest are focused on adaptation. Thirty two States/Union Territories have prepared State Action Plan on Climate Change (SAPCC) consistent with objectives of NAPCC and taking in to account State's specific issues relating to climate change. The SAPCCs prepared by States/UTs *inter alia* indicate sector specific and cross sectoral priority action and focus on adaptation of vulnerable areas in their respective jurisdictions.

#### **Funds for increasing forest cover**

†790. DR.KIRODI LAL MEENA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the area of forest cover in hectares in the country and the per centage thereof, State-wise;

(b) the national average of forest cover in terms of hectare and per centage;

(c) if so, the details thereof;

(d) details of the funds provided by Government for conservation, development and enrichment of the forests in the States including Rajasthan during the last three years and the current year, scheme-wise, State-wise and year-wise; and

(e) the details of achievements made as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (c) Forest Survey of India, Dehradun, a subordinate organisation under the Ministry carries out the assessment of forest cover of the country biennially and the findings are published

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† Original notice of the question was received in Hindi.

in India State of Forest Report (ISFR). As per the latest report *i.e.* ISFR-2017, the total forest and tree cover in the country is 8,02,088,00 hectares (forest cover 70827300 hectares, tree cover 9381500 hectares) which is 24.39% of the geographical area of the country. There is an increase of 802100 hectares (forest cover 677800 hectares, tree cover 124300 hectares) of total forest and tree cover compared to that of ISFR-2015. The State/UTs-wise details of forest cover along with percentage as per ISFR-2017 is given in the Statement-I (*See* below).

(d) For conservation, development and enrichment of forest cover in the country, afforestation programmes are being taken up under various Centrally Sponsored Schemes such as National Afforestation Programme (NAP) and Green India Mission (GIM) being implemented by Ministry of Environment, Forest and Climate Change. Afforestation activities are also taken up under various programmes/funding sources such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) and Compensatory Afforestation Fund.

National Mission for a Green India (GIM) is one of the eight Missions outlined under the National Action Plan on Climate Change. It aims at protecting, restoring and enhancing India's forest cover and responding to Climate Change. GIM activities were started in the Financial Year 2015-16.

National Afforestation Programme (NAP) of the Ministry of Environment and Forests is a Centrally Sponsored Scheme for afforestation and eco-restoration of degraded forests and adjoining areas through people's participation. The State/UTs-wise details of funds released under Compensatory Afforestation Funds, Green India Mission and National Afforestation Programme for the last three years and current year are given in the Statement-II, III and IV respectively (*See* below).

(e) As a result of various afforestation programme by Central and State Government, the forest and tree cover in the country has increased by 802100 hectares as per ISFR-2017 compared to that of ISFR-2015.

#### ***Statement-I***

##### *State/UTs-wise details of Forest Cover as per ISFR 2017*

State	Geographic Area	(area in hectare)	
		Total Forest cover as per ISFR-2017	Per cent of Geographic area
1	2	3	4
Andhra Pradesh	16296800	28,14,700	17.27
Arunachal Pradesh	8374300	66,96,400	79.96

1	2	3	4
Assam	7843800	28,10,500	35.83
Bihar	9416300	7,29,900	7.75
Chhattisgarh	13519200	55,54,700	41.09
Delhi	148300	19,241	12.97
Goa	370200	2,22,900	60.21
Gujarat	19624400	14,75,700	7.52
Haryana	4421200	1,58,800	3.59
Himachal Pradesh	5567300	15,10,000	27.2
Jammu and Kashmir*	22223600	23,24,100	10.46
Jharkhand	7971600	23,55,300	29.55
Karnataka	19179100	37,55,000	19.58
Kerala	3885200	20,32,100	52.30
Madhya Pradesh	30825200	77,41,400	25.1
Maharashtra	30771300	50,68,200	16.47
Manipur	2232700	17,34,600	77.69
Meghalaya	2242900	17,14,600	76.45
Mizoram	2108100	18,18,600	86.27
Nagaland	1657900	12,48,900	75.33
Odisha	15570700	51,34,500	32.98
Punjab	5036200	1,83,700	3.65
Rajasthan	34223900	16,57,200	4.84
Sikkim	709600	3,34,400	47.3
Tamil Nadu	13006000	26,28,100	20.21
Telangana	11207700	20,41,900	18.22
Tripura	1048600	7,72,600	73.68
Uttar Pradesh	24092800	14,67,900	6.09
Uttarakhand	5348300	24,29,500	45.43
West Bengal	8875200	16,84,700	18.98
Andaman and Nicobar Islands	824900	6,74,200	81.73
Chandigarh	11400	2156	18.91

1	2	3	4
Dadra and Nagar Haveli	49100	20,700	42.6
Daman and Diu	11100	2049	18.46
Lakshadweep	3000	2710	90.33
Puducherry	49000	5367	10.95
TOTAL	32,87,46,900	7,08,27,300	21.54

**Statement-II**

*Details of State/UT-wise funds released under Compensatory  
Afforestation Funds*

State/UT	2015-16	2016-17	2017-18	2018-19
Andhra Pradesh	850,000,000	890,000,000	970,000,000	1,044,700,000.00
Andaman and Nicobar Islands	10,000,000			
Arunachal Pradesh	620,000,000	1,500,000,000		3,541,500,000
Assam		300,000,000	700,000,000	458,400,000
Bihar	341,400,000	330,000,000	393,100,000	376,190,000
Chandigarh	21,179,000	10,000,000	11,300,000	12,700,000
Chhattisgarh	2,390,000,000	2,800,000,000		
Dadra Nagar Haveli				
Daman and Diu				
Delhi	39,100,000	40,000,000		
Goa				
Gujarat	330,000,000	990,000,000	270,000,000	2,726,600,000
Haryana	640,000,000	180,000,000	800,000,000	1,442,000,000
Himachal Pradesh	769,800,000	1,320,000,000	1,200,000,000	1,325,200,000
Jammu Kashmir	310,000,000	1,020,000,000	690,000,000	
Jharkhand	1,410,000,000	1,490,000,000	2,340,000,000	2,862,500,000
Karnataka	600,000,000	875,200,000	860,000,000	1,014,000,000
Kerala			80,000,000	146,100,000
Madhya Pradesh	2,130,000,000	1,400,000,000	2,000,000,000	2,687,600,000
Maharashtra	1,550,000,000	2,050,000,000	1,990,000,000	2,250,000,000

State/UT	2015-16	2016-17	2017-18	2018-19
Manipur	250,000,000	150,000,000	295,000,000	248,500,000
Meghalaya	165,600,000		70,000,000	
Mizoram	100,000,000	77,300,000	68,500,000	
Odisha	3,220,000,000	4,260,000,000	14,940,400,000	5,540,000,000
Punjab	490,000,000	660,000,000	640,000,000	792,000,000
Rajasthan	480,000,000	1,410,600,000	1,790,000,000	1,692,400,000
Sikkim	110,000,000	90,000,000		
Tamil Nadu	22,000,000	90,000,000	126,800,000	
Telangana	760,000,000	1,182,180,000	1,270,000,000	2,373,800,000
Tripura	110,000,000	120,000,000	7,100,000	2,309,000,000
Uttar Pradesh	1,770,000,000	1,320,000,000	1,230,000,000	1,506,000,000
Uttarakhand	1,640,000,000	1,707,100,000	960,000,000	3,030,000,000
West Bengal		210,000,000		212,200,000
TOTAL	21,129,079,000	26,472,380,000	33,702,200,000	37,591,390,000

**Statement-III***Details of State-wise funds released under Green India Mission.*

Sl. No.	States	2015-16		2016-17		2017-18		2018-19	
		Fund Released	Fund Utilized	Fund Released	Fund Utilized	Fund Released	Fund Utilized	Fund Released	Fund Utilized
1.	Andhra Pradesh	-	-	105.53	105.53	44.6	-	266.62	-
2.	Chhattisgarh	2338.55	2338.55	2023.017	2023.017	1095.272	1095.27	536.07	-
3.	Karnataka	105.53	105.53	86.853	86.853	85.734	66.99	162.339	-
4.	Kerala*	914.82	-	-	383.18	-	531.702	-	-
5.	Manipur	834.84	834.84	782.285	782.285	641.579	641.579	488.812	-
6.	Mizoram	-	-	988.35	988.35	2000	2000	-	-
7.	Odisha	182.92	182.92	138.964	138.964	140.556	140.556	474.334	-
8.	Punjab*	611.53	-	-	606.1	621.73	-	-	-
9.	Uttarakhand**	2020.9	-	-	-	-	-	-	-
10.	Sikkim	-	-	-	-	-	-	332.36	-
11.	Maharashtra	-	-	-	-	-	-	1030.88	-
12.	Madhya Pradesh	-	-	-	-	-	-	1022.497	-
TOTAL		7009.09	3461.84	4125	5114.227	4629.47	4476.1	4313.22	-

\* Fund were revalidated for utilization in FY 2016-17.

\*\*\* Fund were revalidated for utilization in FY 2016-17 and FY 2018-19

**Statement-IV***Details of State-wise funds released under National Afforestation Programme*

(₹ in crore)

Sl.No.	State	2015-16	2016-17	2017-18	2018-19	Total
1.	Andhra Pradesh	0.87	1.33	3.36	4.81	5.56
2.	Bihar	5.01	2.18	4.23	0.00	11.42
3.	Chhattisgarh	10.20	4.92	10.86	2.64	25.98
4.	Goa	0.00	0.00	0.00	0.00	0.00
5.	Gujarat	8.54	4.36	0.00	0.00	12.90
6.	Haryana	0.72	3.50	2.71	0.00	6.93
7.	Himachal Pradesh	0.00		1.72	2.92	4.64
8.	Jammu and Kashmir	0.00		7.20	0.00	7.20
9.	Jharkhand	0.00		0.00	0.00	0.00
10.	Karnataka	1.05	7.33	3.24	6.87	11.61
11.	Kerala	1.02		0.00	0.00	1.02
12.	Madhya Pradesh	9.45	4.00	8.74	7.78	22.19
13.	Maharashtra	14.90	4.76	6.73	15.33	26.39
14.	Odisha	9.49	4.62	3.49	8.15	17.60
15.	Punjab	0.00		0.00	0.00	0.00
16.	Rajasthan	0.75		1.40	0.00	2.15
17.	Tamil Nadu	1.42	1.56	0.00	2.07	2.98
18.	Telangana	0.00		0.00	0.00	0.00
19.	Uttar Pradesh	2.68	2.55	0.67	0.32	5.89
20.	Uttarakhand	3.05		3.36	2.58	6.41
21.	West Bengal	0.00		0.00	0.00	0.00
TOTAL (OTHER STATES)		69.16	41.10	57.71	53.47	221.44
<b>North Eastern States</b>						
22.	Arunachal Pradesh	0.00	0.00	0.86	0.00	0.86
23.	Assam	2.56	0.00	0.00	0.00	2.56
24.	Manipur	3.67	1.21	3.9	4.38	12.45
25.	Meghalaya	1.35	0.00	1.65	0.74	3.74
26.	Mizoram	10.7	6.74	5.80	5.90	28.61

Sl.No.	State	2015-16	2016-17	2017-18	2018-19	Total
27.	Nagaland	0.00	5.21	5.85	6.41	17.47
28.	Sikkim	1.52	5.09	0.00	5.98	12.59
29.	Tripura	5.73	0.00	4.94	0.00	10.67
TOTAL (NE STATES)		25.00	18.25	22.29	23.41	88.95
GRAND TOTAL		94.6	59.35	80.00	76.88	387.27

#### Human animal conflict

791. DR. KANWAR DEEP SINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details regarding rate of decrease in the population of animals and increasing rate of human animal clashes, especially attacks on human beings by elephants, stray dogs and monkeys, etc.;

(b) whether Government received complaints regarding attack of stray dogs in different parts of the country, if so, the details thereof along with the number of such cases reported during the last three years and the current year; and

(c) whether guidelines have been issued to deal with monkeys, stray dogs and cattle in the country and about sterilisation of these animals in the country, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) The Animal Welfare Division of this Ministry does not maintain details regarding rate of decrease in the population of animals and increasing rate of human-animal clash, especially attacks on human beings by elephants, stray dogs and monkeys, etc. Management of wildlife (elephant, monkeys) is the responsibility of the concerned State/UT Governments. However, Project Elephant Division, MoEF&CC has compiled the details regarding the deaths of human beings by elephant attack are given in the Statement (*See below*).

(c) The Government has enacted the Animal Birth Control (Dogs) Rules, 2001 mandating the responsibility on the local bodies to carry out Animal Birth Control Programme to control street/stray dog population and for prevention of rabies. This Ministry is implementing the Central Sector Scheme of Birth Control and Immunization of stray dogs through Animal Welfare Board of India by providing grant-in-aid to the animal welfare organisations and local bodies for implementing the animal birth control programme.